

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 828 of 2020 in CP(IB) 17 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2021**

Name of the Company:

Union Bank of India
V/s
Greendiamz Biotech Ltd

Section:

43,44,45,50 & 60(5) (C) r.w 66 & 67/7 of the Insolvency and Bankruptcy
Code, 2016

ORDER

Learned Counsel Mr. Arjun Sheth appeared for the Resolution Professional.
Learned Counsel Mr. Harmish K Shah appeared for the Respondent No. 2 & 4.
Resolution Professional Mr. Ravindra Kumar Goyal appeared.

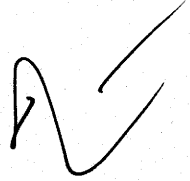
Learned counsel for the respondent seeks time to file reply, it is to filed within seven days by giving copy to the other side.

We direct registry to issue notice to the Respondent No. 3, 5 and 6 as per order dated 06.04.2021.

Main CP has already been admitted in CIRP, hence, CP (IB) No. 17 of 2019 stands remove from cause list.

Matter to appear for further consideration on 06.07.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 7th day of June, 2021